

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1484

ANSWERED ON:15.07.2009

RULES FOR DISPOSAL OF HAZARDOUS HOUSEHOLD WASTE

Gandhi Smt. Maneka Sanjay

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there is any policy for disposal of hazardous household waste in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to recycle the waste from electronic and electrical goods carrying hazardous substances;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government for collection, management and disposal/recycling of such hazardous household waste and equipments?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) The Government has notified the Municipal Solid Wastes (Management and Handling) Rules, 2000 to regulate the collection, segregation, storage, transportation, processing and disposal of municipal solid waste. The municipal solid waste includes "commercial and residential wastes generated in municipal or notified areas in either solid or semi-solid form excluding industrial hazardous wastes".

(c) & (d) Recycling of electronic and electrical wastes is regulated under the Hazardous Wastes (Management, Handling and Transboundary Movements) Rules, 2008. As per these rules, every person desirous of recycling or reprocessing hazardous waste including electronics and electrical waste is required to register with Central Pollution Control Board. Guidelines for Environmentally Sound Management of E-waste have been brought out.

(e) The Government has notified the Municipal Solid Wastes (Management and Handling) Rules, 2000. The salient features of these rules include the following:-

(i). All municipal solid wastes generated in a city or a town shall be managed and handled in accordance with compliance criteria and procedure laid down in the Rules.

(ii). Municipal Authorities are responsible for implementation of the provisions of these rules pertaining to collection, storage, segregation, transportation, processing and disposal of municipal solid wastes.